Drilling: operations in H f.

(682. PROF. C. LAKSHMANNA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state;

(a) the locations where the Oil and Natural Gas Commission propose to undertake drilling operations in Him achal Pradesh; and

(b) the results of drilling opera tions so far undertaken in Himacha] Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRA-HM DUTT): (a) ONGC propose to take up drilling at Nurpur and Jawa-lamukhi in Himachal Pradesh; besides Cheri, where drilling is already in progress.

(b) So far no commercial discovery of oil or gas has been made in Himachal Pradesh.

New Policy for allotment of Petrol Pomps, Kerosene and UPG Agencies

693. PROF. C. LAKSHMANNA: SHRI NARESH C. PUGLIA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state-

(a) whether any new policy for the allotment of more LPG agencies, petrol pumps and kerosene has been formulated to help the war-diows and the deserving- exservice-men;

(b) if so, what are the details thereof; and

(c) what is the number of agencies granted to war widows and the exservicemen upto the 31st October. 1986 inder this policy?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) and (b) With effect from the 1985-86 Marketing Plan of the oil industry, a separate reservation of 7 per cent has been introduced for the following categories of persons: —,

(i) Defence Personnel who are permanently and severely disabled either in war or an military duty during peace time.

(ii) Widows and motherless dependents of defence personnel whose husbands/guardians are killed while on Military duty either in war or peace.

(iii) Extremely deserving cases of Ex-Servicemen who have no means of livelihood.

(c) Prior *to* the separate reservation mentioned in (a) above, a commen category of physically handicapped including Defence Personnel disabled in war, and war widows was in existence. Under the above mentioned earlier categorisation, 746 dealerships/distributionships had been granted till 1-2-1986; this number in. eludes cases of disabled defence personnel and war widows.

Non-production by Farakka Thermal Power Staton

694. SHRI MAHENDRA PRASAD:

SHRI MURLIDHAR CHAN-DRAKANT BHANDARE:

SHRI T. CHANDRASEKHAR REDDY:

Will the Minister of ENERGY be pleased to state-

(a) whether it is a fact that even the first unit of the Farakka Super Thermal Power Station could not start commercial operations uptil Octoz ber this year after being commission-•a|d in January, 1986; and

(b) if so, what are the reasons therefor?